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తెలంగాణ రాజపత్రము
THE TELANGANA GAZETTE
PART IV-B EXTRAORDINARY
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No. 1] HYDERABAD, SATURDAY, NOVEMBER 29, 2014.

**TELANGANA ACTS ORDINANCES AND
REGULATIONS Etc.**

The following Act of the Telangana Legislature received the assent of the Governor on the 29th November, 2014 and the said assent is hereby first published on the 29th November, 2014 in the Telangana Gazette for general information.

ACT No. 1 OF 2014

**AN ACT TO AUTHORISE PAYMENTS AND
APPROPRIATION OF MONEYS FROM AND OUT
OF THE CONSOLIDATED FUND OF THE STATE OF
TELANGANA FOR THE SERVICES OF THE
FINANCIAL YEAR COMMENCING ON THE
2nd JUNE, 2014**

[1]

A. 217-1

Be, it enacted by the Legislature of the State of Telangana in the Sixty-fifth Year of the Republic of India as follows:-

Short Title

1. This Act may be called the Telangana Appropriation Act, 2014.

*Appropriation of
Rs. 101322,75,27,000
from and out of the
Consolidated Fund of
the State of
Telangana, for the
financial year
commencing on the
2nd June, 2014.*

2. The State Government may appropriate from and out of the Consolidated Fund of the State of Telangana, for the financial year commencing on the 2nd June, 2014, a sum not exceeding one lakh one thousand three hundred and twenty two crores, seventy five lakhs and twenty seven thousand rupees, being moneys required to meet:-

(a) the grants made by the Telangana Legislative Assembly for the year, as set-forth, in column (3) of the Schedule; and

(b) the expenditure charged on the Consolidated Fund of the State of Telangana, for the year, as set-forth in column (4) of the Schedule.

Appropriation

3. The sums authorized to be appropriated from and out of the Consolidated Fund of the State of Telangana by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

THE SCHEDULE
(See sections 2 and 3)

Demand Number	Services and Purposes	SUMS NOT EXCEEDING		
		Voted by the Legislative Assembly	Charged on the Consolidated Fund of the State	Total
(1)	(2)	(3)	(4)	(5)
		₹	₹	₹
I. State Legislature	Revenue	49,19,09,000	1,95,21,000	51,14,30,000
II. Governor and Council of Ministers	Revenue	7,06,43,000	13,95,62,000	21,02,05,000
III. Administration of Justice	Revenue	545,80,14,000	119,14,70,000	664,94,84,000
	Capital	58,35,06,000	- -	58,35,06,000
IV. General Administration and Elections	Revenue	158,62,83,000	---	158,62,83,000
	Capital	2,79,05,000	- -	2,79,05,000
V. Revenue, Registration and Relief	Revenue	1663,57,44,000	- -	1663,57,44,000
	Capital	21,79,85,000	- -	21,79,85,000
VI. Excise Administration	Revenue	200,14,50,000	- -	200,14,50,000
	Capital	3,47,33,000	- -	3,47,33,000
VII. Commercial Taxes Administration	Revenue	239,88,71,000	- -	239,88,71,000
	Capital	1300,00,000	- -	1300,00,000
VIII. Transport Administration	Revenue	66,94,65,000	- -	66,94,65,000
	Capital	6,00,00,000	- -	6,00,00,000
IX. Fiscal Administration, Planning, Surveys and Statistics	Revenue	9980,16,48,000	5927,97,21,000	15908,13,69,000
	Capital	833,66,66,000	- -	833,66,66,000
	Public Debt	---	3024,35,18,000	3024,35,18,000
	Loans	121,79,56,000	- -	121,79,56,000

(1)	(2)	(3)	(4)	(5)
X. Home Administration	Revenue	2914,03,59,000	--	2914,03,59,000
	Capital	370,52,57,000	--	370,52,57,000
	Loans	22,35,00,000	--	22,35,00,000
XI. Roads, Buildings	Revenue	941,19,98,000	2,50,00,000	943,69,98,000
	Capital	2531,85,36,000	--	2531,85,36,000
	Loans	259,05,52,000	--	259,05,52,000
XII. School Education	Revenue	9085,49,26,000	--	9085,49,26,000
	Capital	249,63,83,000	--	249,63,83,000
XIII. Higher Education	Revenue	1203,56,29,000	--	1203,56,29,000
	Capital	23,70,63,000	--	23,70,63,000
XIV. Technical Education	Revenue	369,12,30,000	--	369,12,30,000
	Capital	24,85,49,000	--	24,85,49,000
XV. Sports and Youth Services	Revenue	69,92,49,000	--	69,92,49,000
	Capital	90,00,00,000	--	90,00,00,000
	Loans	6,57,48,000	--	6,57,48,000
XVI. Medical and Health	Revenue	3443,34,89,000	--	3443,34,89,000
	Capital	592,06,22,000	--	592,06,22,000
	Loans	27,50,90,000	--	27,50,90,000
XVII. Municipal Administration and Urban Development	Revenue	3569,25,17,000	--	3569,25,17,000
	Loans	1867,50,00,000	--	1867,50,00,000
XVIII. Housing	Revenue	1001,22,34,000	--	1001,22,34,000
	Loans	40,01,00,000	--	40,01,00,000
XIX. Information and Public Relations	Revenue	82,17,45,000	--	82,17,45,000

XX. Labour and Employment	Revenue	335,73,46,000	--	335,73,46,000
	Capital	1,18,25,000	--	1,18,25,000
XXI. Social Welfare	Revenue	2826,44,95,000	--	2826,44,95,000
	Capital	429,41,70,000	--	429,41,70,000
XXII. Tribal Welfare	Revenue	1314,94,45,000	--	1314,94,45,000
	Capital	229,92,81,000	--	229,92,81,000
	Loans	4,23,00,000	--	4,23,00,000
XXIII. Backward Classes Welfare	Revenue	1868,82,13,000	--	1868,82,13,000
	Capital	153,30,00,000	--	153,30,00,000
XXIV. Minority Welfare	Revenue	982,21,95,000	--	982,21,95,000
	Capital	51,65,59,000	--	51,65,59,000
XXV. Women, Child and Disabled Welfare	Revenue	1476,15,67,000	--	1476,15,67,000
	Capital	22,85,00,000	--	22,85,00,000
	Loans			
XXVI. Administration of Religious Endowments	Revenue	26,37,20,000	--	26,37,20,000
XXVII. Agriculture	Revenue	7103,22,02,000	--	7103,22,02,000
	Capital	102,04,46,000	--	102,04,46,000
XXVIII. Animal Husbandry and Fisheries	Revenue	653,97,80,000	--	653,97,80,000
	Capital	16,31,45,000	--	16,31,45,000
XXIX. Forest, Science, Technology & Environment	Revenue	584,27,69,000	--	584,27,69,000
	Capital	5,66,000	--	5,66,000

(1)	(2)	(3)	(4)	(5)
		₹	₹	₹
XXX. Co-operation	Revenue	153,10,58,000	--	153,10,58,000
XXXI. Panchayat Raj	Revenue	6391,68,80,000	--	6391,68,80,000
	Capital	2231,31,30,000	--	2231,31,30,000
XXXII. Rural Development	Revenue	5415,45,54,000	--	5415,45,54,000
XXXIII. Major and Medium Irrigation	Revenue	2974,91,57,000	--	2974,91,57,000
	Capital	4311,84,49,000	54,86,00,000	4366,70,49,000
XXXIV. Minor Irrigation	Revenue	48,28,06,000	--	48,28,06,000
	Capital	2010,91,60,000	638,40,000	2017,30,00,000
XXXV. Energy	Revenue	3503,46,87,000	--	3503,46,87,000
	Capital	1001,16,00,000	--	1001,16,00,000
	Loans	374,05,00,000	--	374,05,00,000
XXXVI. Industries and Commerce	Revenue	1241,68,85,000	--	1241,68,85,000
	Capital	4,63,35,000	--	4,63,35,000
XXXVII. Tourism, Art and Culture	Revenue	206,46,59,000	--	206,46,59,000
	Capital	33,50,00,000	--	33,50,00,000

(1)	(2)	(3)	(4)	(5)
		₹	₹	₹
XXXVIII. Civil Supplies	Revenue	1188,71,78,000	--	1188,71,78,000
Administration	Capital	5,44,00,000	--	5,44,00,000
XXXIX. Information Technology and Communications	Revenue	133,55,90,000	--	133,55,90,000
XL. Public Enterprises	Revenue	98,39,000	--	98,39,000
	Loans	3,50,000	--	3,50,000
	Total	92171,62,95,000	9151,12,32,000	101322,75,27,000

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